

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Transfer Petition(s) (Civil) No(s). 1250/2015

KHUSHBOO ANIL VERMA

Petitioner(s)

VERSUS

ANIL VIJAY VERMA

Respondent(s)

(with appln. (s) for stay and office report)

Date : 29/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajiv Shankar Dvivedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Fresh steps to be taken by the Id. Counsel for the  
petitioner for service of the sole respondent within two  
weeks. Notice thereafter be issued.

List again on 30.9.2016.

(PAWAN DEV KOTWAL)  
Registrar